

[English]

Development of Science and Technology in Eighth Plan

6083. SHRI CHIRANJI LAL SHARMA:
Will the PRIME MINISTER be pleased to state:

(a) whether the programme for development of science and technology during the Eighth five Year Plan has been finalised; and

(b) if so, the main features thereof?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) and (b). The programme for development of Science and Technology during the 8th Five Year Plan has not been finalised.

Effects of Blasting of rockets in Space

6084. SHRI CHIRANJI LAL SHARMA:
Will the PRIME MINISTER be pleased to state:

(a) whether Government have made any study of the effect on environment due to blasting of rockets and other space vehicles into the space; and

(b) if so, the details thereof?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON) (a) Yes Sir.

(b) Several national/international studies on the environmental effects of the static and flight testing of large rocket motors have been carried out. These studies indicate that the effects on the environment arising from

such tests are negligible.

Fresh Maps of India

6085. SHRI ANAND SINGH:
SHRI MADHAVRAO
SCINDIA:

Will the PRIME MINISTER be pleased to state:

(a) the particulars of the wrong and misleading maps that have come to the notice of Government recently;

(b) whether in view of the publication of several misleading and wrong maps of India by various agencies within the country and abroad, Government propose to issue fresh maps after completing the field survey immediately; and

(c) if so, by when the new maps are likely to be issued?

THE MINISTER OF STATE IN THE MINISTRY OF SCIENCE AND TECHNOLOGY AND MINISTER OF STATE IN THE DEPARTMENT OF EDUCATION IN THE MINISTRY OF HUMAN RESOURCE DEVELOPMENT (PROF. M.G.K. MENON) (a) to (c). Attention of government has been drawn to certain maps, published by some agencies, both in India and abroad, which wrongly depict the external boundaries of India. The erroneous depictions contained in such maps relate to our external boundaries with Pakistan and China and also the depiction of our island territories.

Correct maps based on the latest techniques of field survey have been issued by the Survey of India. The Criminal Law Amendment (Amending) Bill, recently passed in both Houses of Parliament makes the publishing of a map of India, which is not in conformity with the maps of India, as pub-

lished by the Survey of India, a punishable offence.

Election of Delegates of Kendriya Bhandar

6086. SHRI RAM SAGAR (Saidpur): Will the PRIME MINISTER be pleased to state:

(a) whether Kendriya Bhandar, according to its bye-laws, is to operate in Delhi only and not outside Delhi;

(b) if so, the reasons for opening branch stores by it outside Delhi;

(c) whether elections to the delegates of the Kendriya Bhandar are being postponed year after; and

(d) if so, the reasons therefor and the steps taken to conduct the elections?

THE PRIME MINISTER (SHRI VISHWANATH PRATAP SINGH): (a) and (b) The bye-laws provide that operation of the Kendriya Bhandar shall be confined to the Union Territory of Delhi. Though membership of the society is restricted to employees located in the Union Territory of Delhi, there is no bar in opening up retail outlets of the society outside Delhi for the purpose of purchase and sale. Keeping in view the overall objective of the Kendriya Bhandar which is to assist Central Government employees by providing them essential commodities at reasonable prices, branch stores have been opened in Madras, Bombay, Hyderabad and Mussoorie.

(c) and (d). Yes Sir. The revised bye-laws which were enforced in April, 87 have been challenged in the Delhi High Court. The office of the Registrar of the Cooperative Societies have advised that elections of the delegates may be held after the issue of revised bye-laws is settled by the High Court.

[*Translation*]

"Farm Forestry Scheme in Rajasthan" (O.I.H.)

6087. SHRIGULAB CHAND KATARIA: Will the PRIME MINISTER be pleased to state:

(a) the area covered for afforestation under the Farm Forestry Scheme in Rajasthan and the expenditure incurred thereon during the last three years;

(b) whether the results achieved were commensurate with the amount spent; if not, the reasons therefor; and

(c) the amount provided by Union Government to implement this Farm forestry Scheme and details of plans proposed in this regard?

THE MINISTER OF STATE IN THE MINISTRY OF ENVIRONMENT AND FORESTS AND MINISTER OF STATE IN THE MINISTRY OF PROGRAMME IMPLEMENTATION (SHRIMATI MANEKA GANDHI): (a) and (b). The area covered under afforestation activities, including farm forestry, in Rajasthan and the outlays provided for this purpose during the last three years are given below:-

<i>Year</i>	<i>Outlay (in lakhs of Rs.)</i>	<i>Area coverage (in hectares)</i>
1986-87	3376.13	67051.50
1987-88	2847.84	58693.50
1988-89	3202.00	65500.00